

[*Translation*]

Impact of US Sanctions on Space Programme

*411. SHRI VIJAY GOEL: Will the PRIME MINISTER be pleased to state:

(a) the likely impact of sanctions slapped by US on the space programme of India;

(b) the extent to which US has been assisting in the space programme of India;

(c) whether the Government have increased the grants for space programme after the announcement of said sanctions;

(d) if so, the extent to which grants have been increased; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) The ongoing Satellite and Launch Vehicle Projects scheduled for launch in the next one year will not be affected by the sanctions imposed by US. The Department's assessment is that the impact of US sanctions on the future missions could be only marginal in terms of schedule and cost over-run. The Department, however, has already expanded its alternate courses of action in terms of indigenous development of critical items has already been accelerated substantially.

(b) The role of US is mainly limited to commercial supply of a few components to Indian space projects for reasons of cost-effectiveness. Recently, there has also been a co-operative arrangement between the National Aeronautics and Space Administration (NASA) and National Oceanographic and Atmospheric Administration (NOAA) of USA and the Department of Space (DOS) and Department of Science & Technology (DST) of Government of India for scientific co-operation in the areas of earth and atmospheric sciences. In addition, an American company M/s. Space Imaging-EOSAT, USA markets the data abroad from Indian Remote Sensing Satellites under a commercial arrangement with M/s Antrix, the commercial arm of Department of Space.

(c) No, Sir. The funds provided for the Department in 1998-99 is in accordance with the programmatic requirements of Space programme.

(d) Does not arise.

(e) The cost impact of the Sanction is not expected to be much for the current year. Hence, the Department has not sought any increase in the current year's budget after the announcement of sanctions.

[*English*]

Pakistan's Entry in A.R.F.

*412. SHRI BHUBANESWAR KALITA:
DR. T. SUBBARAMI REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether India has strongly objected to some countries' move to allow Pakistan's entry into Asian Regional Forum (ARF);

(b) if so, whether India has conveyed its views to these countries which are members of the ARF;

(c) if so, the main objections raised by India; and

(d) the extent to which it has been accepted by them?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) and (b) Yes, Sir.

(c) and (d) The admission of new members to ARF requires consensus among the members. There is no such consensus among the member countries regarding Pakistan's participation. The ARF has accordingly decided not to invite Pakistan for the ARF meeting scheduled to take place at the end of this month. This decision was formally conveyed to us on June 18, 1998 in Delhi.

Water Management

*413. SHRI D.S. ABIRE:
DR. SAROJA V.:

Will the PRIME MINISTER be pleased to state:

(a) the details of the Centrally Sponsored Schemes being implements in the country to assist the State Government to augment and harness the water resources;

(b) the allocation made and funds released to each State, particularly to Maharashtra for each of the scheme during the last three years till date, year-wise; and

(c) the achievement made by each State in additional water conservation and harnessing the water resources?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) There are nine Centrally Sponsored Schemes being implemented in the country, to assist the State Governments to augment harness the water resources. These Schemes are:

Ministry implementing
the Centrally
Sponsored Schemes

Schemes Under Operation

- | | |
|--|---|
| 1. Ministry of Water Resources. | (i) Command Area Development Programme |
| | (ii) Rationalisation of Minor Irrigation Statistics |
| | (iii) Satluj Yamuna Link Canal |
| 2. Ministry of Agriculture and Cooperation | (iv) Soil Conservation in the Catchments of River Valley Projects |
| | (v) Soil Conservation in the Catchments of Flood Prone rivers |
| | (vi) National Watershed Development Project in Rainfed Areas |
| 3. Ministry of Rural Areas and Employment | (vii) Integrated Rural Development Programme |
| | (viii) Million Wells Scheme |
| | (ix) Accelerated Rural Water Supply Programme |

Details of these Schemes are given in Statement-I.

(b) Central assistance to the State is provided on the basis of the approved financing patterns of the concerned schemes. The position of the funds released during the past three years state-wise including Maharashtra under different schemes is given in Annexure-II(a) to II(h). In case of Satluj Yamuna Link Canal Scheme there was no release of fund during the period on account of stoppage of work by the State Government. The case is subjudice.

(c) The impact of different activities on water conservation and harnessing water resources is a combination of various factors and is, therefore, difficult to quantify. However, the physical achievements made to provide additional facilities under Command Area Development Programme for efficient water management through conservation of irrigation water under core items of on-farm development *i.e.* Construction of field channels, Warabandi and land levelling are given in Statement-III.

Statement-I

*Annexure as Referred to in Reply to Part (a) of Lok Sabha
Starred Question No. 413 to be Replied on 15.7.1998*

*Details of Centrally Sponsored schemes being implemented in the country
to augment and harness water resources in the country*

Sl. No.	Name of the Scheme	Ministry implementing the scheme	Year/Plan of launching	Main Components	Financing patter	Remarks
1	2	3	4	5	6	7
1.	Command area Development Programme	Ministry of Water Resources	1974-75	(i) Construction of Field Channel (ii) Warabandi (iii) Land Levelling	50 : 50 Centre : State Loan and Grant to identified items	The scheme envisaged efficient irrigation water utilisation at farm level to optimise agricultural production from irrigated land. It covers 218 projects with a CCA of 21.78 mha spreadover 23 States and 2 UTs.
2.	Rationalisation of Minor Irrigation Statistics	Ministry of Water Resources	VIII Plan	Rationalisation/ building data	100% Central Grant to State	This scheme would indirectly help in future planning for augmenting and harnessing of available water resources.
3.	Sutej Yamuna Link Canal Project	Ministry of Water Resources	1982	Construction of 121 km long canal through Punjab	100% Central Assistance	The Scheme envisages to Supply Haryana's share in the Ravi-Beas waters. The work came to a stand still in 1998. The matter at present is sub-judice.
4.	Soil Conservation in the catchment of River valley Projects.	Ministry of Agriculture and cooperation	III Plan	(i) Construction of water harvesting Structures and farm ponds (ii) Sediment detention (iii) Construction of check bunds and drop spill ways etc. (iv) Agro-forestry, Horticulture and other bio measures	(i) 100% Central assistance (50% grant & 50% loan to states) (ii) 50% grant on matching basis to DVC)	At present the scheme covers 31 catchments in 18 states including Maharashtra
5.	Soil Conservation in the Catchment of Flood Prone Rivers	Ministry of Agriculture and cooperation	VI Plan	Soil and water conservation measures like contour graded bunding, afforestation Agro-forestry, water harvesting structures etc.	100% Central Assistance 50% Grant and 50% loan to States	Presently the scheme covers 10 catchments spread over 8 States. This scheme is merged with River Valley Project in the 1st year of IX Plan
6.	National Watershed Development project in Rainfed Areas	-do-	1990-91	(i) Treatment of Arable and non-arable land through moisture conservation measures. (ii) Afforestation, grass & fodder cultivation, etc.	75% Grant and 25% loan to states	The scheme is in operation in 25 states and 2 UTs including Maharashtra. This scheme is being implemented in IX Plan also.

1	2	3	4	5	6	7
7.	Integrated Rural Development Programme	Ministry of Rural Areas and Employment	1980	Activities relating to alleviation of poverty of rural masses through various measures including exploitation of Ground Water	50 : 50 Centre : State Matching basis and subsidy to identified groups.	This has been a very Popular rural development Programme.
8.	Million wells Scheme	-do-	VIII Plan	(i) To provide open irrigation well to poor farmers. (ii) Construction of water harvesting structures.	80 : 20 Centre : State	For UTs. Cent per cent expenditure is borne by the
9.	Rural water supply and sanitation	-do-	First Plan	Supply of safe drinking water in rural areas.	50 : 50 Centre : State	During 1990-91 this scheme was renamed as Rajiv Gandhi National Drinking Water Mission.

Statement-II(a)

(Unit Rs. in Lakh)

Sl. No.	Name of the State/ Union Territory	Central Releases			
		1995-96	1996-97	1997-98	Total
1	2	3	4	5	6
1.	Andhra Pradesh	190.81	99.40	3839.57	4129.78
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00
3.	Assam	62.00	0.00	124.00	186.00
4.	Bihar	100.00	0.00	0.00	100.00
5.	Goa	13.81	39.00	20.00	72.81
6.	Gujarat	550.14	444.38	97.11	1091.63
7.	Haryana	1080.00	1247.18	1116.85	3424.03
8.	Himachal Pradesh	4.00	44.02	73.07	121.09

1	2	3	4	5	6
9.	Jammu & Kashmir	277.61	252.23	189.90	719.74
10.	Karnataka	681.00	845.59	437.87	1965.26
11.	Kerala	774.46	466.96	200.00	1441.42
12.	Madhya Pradesh	70.00	65.00	6.25	141.25
13.	Maharashtra	1445.69	1429.92	296.30	3184.91
14.	Manipur	102.04	130.69	86.91	319.64
15.	Meghalaya	0.00	0.00	0.00	0.00
16.	Nagaland	0.00	0.00	0.00	0.00
17.	Orissa	362.82	353.99	231.47	948.28
18.	Rajasthan	2925.57	3948.17	2226.65	9100.39
19.	Tamil Nadu	1212.94	2081.99	552.46	3847.39
20.	Tripura	0.00	0.00	0.00	0.00
21.	Uttar Pradesh	2204.13	2022.60	3057.83	7284.56
22.	West Bengal	206.57	112.19	90.00	408.76
23.	Dadra & Nagar Havel	0.00	0.00	0.00	0.00
24.	Daman & Diu	0.00	0.00	0.00	0.00
25.	Studies and Other	164.77	242.53	319.88	727.18
Total :		12410.16	13835.84	12968.12	39214.12

Statement-II(b)

Details of Central Releases Made Under Centrally Sponsored Scheme of Rationalisation of Minor Irrigation Statistics During the Period 1995-96 to 1997-98

(Rupees in lakh)

Sl. No.	State/UT	Amount Released During			
		1995-96	1996-97	1997-98	Total
1	2	3	4	5	6
1.	Andhra Pradesh	15.450	12.210	10.000	37.660
2.	Arunachal Pradesh	—	—	—	0.000
3.	Assam	3.930	4.180	5.080	13.190
4.	Bihar	7.960	—	—	7.960
5.	Goa	—	—	—	0.000
6.	Gujarat	10.490	13.580	12.910	36.980
7.	Haryana	3.130	3.850	—	6.980
8.	Himachal Pradesh	6.250	6.390	5.196	17.836
9.	Jammu and Kashmir	3.460	8.340	7.660	19.460
10.	Karnatka	—	—	—	0.000
11.	Kerala	5.800	—	—	5.800
12.	Madhya Pradesh	6.260	8.340	9.940	24.670
13.	Maharashtra	—	—	—	0.000
14.	Manipur	—	—	—	0.000

1	2	3	4	5	6
15.	Meghalaya	—	—	—	0.000
16.	Mizoram	—	—	—	0.000
17.	Nagaland	2.910	2.890	—	5.800
18.	Orissa	6.730	6.670	8.480	21.880
19.	Punjab	4.440	4.640	9.270	18.350
20.	Rajasthan	7.850	5.250	3.650	16.750
21.	Sikkim	—	—	—	0.000
22.	Tamil Nadu	—	—	—	0.000
23.	Tripura	—	—	—	0.000
24.	Uttar Pradesh	18.460	—	—	18.460
25.	West Bengal	—	35.130	9.380	44.510
Total States		103.120	111.600	81.566	296.286
26.	Andaman and Nicobar	—	—	—	0.000
27.	Dadra and Nagar Haveli	1.210	—	1.870	3.080
28.	Daman and Diu	—	—	—	0.000
29.	Delhi	—	—	—	0.000
30.	Lakshadweep	—	—	—	0.000
31.	Pondicherry	—	—	—	0.000
Total UTs		1.210	—	1.870	3.080
Total All India		104.330	111.600	83.436	299.366

Statement-II(c)

(Rupees in lakh)

Sl. No.	Name of State	Amount Released During			Total
		1995-96	1996-97	1997-98	
1.	Andhra Pradesh	525.000	773.000	668.000	1966.000
2.	Assam	23.000	20.000	20.000	63.000
3.	Bihar	0.000	50.000	50.000	100.000
4.	Gujarat	299.000	333.000	266.000	898.000
5.	Himachal Pradesh	546.000	480.000	400.000	1376.000
6.	Jammu and Kashmir	358.520	364.000	458.000	1180.520
7.	Karnataka	767.000	751.000	950.000	2468.000
8.	Kerala	211.000	92.000	0.000	303.000
9.	Madhya Pradesh	478.000	650.000	900.000	2028.000
10.	Maharashtra	0.000	600.00	820.000	1420.000
11.	Orissa	140.000	260.000	100.000	500.000
12.	Punjab	0.000	0.000	0.000	0.000
13.	Rajasthan	694.000	765.000	870.000	2329.000
14.	Sikkim	240.000	0.000	0.000	240.000
15.	Tamil Nadu	522.000	600.000	600.000	1722.000
16.	Tripura	0.000	0.000	31.000	31.000
17.	Uttar pradesh	453.480	360.000	100.000	913.480
18.	West Bengal	664.000	400.000	500.000	1564.000
Total		6648.000	6498.000	6733.000	19879.000

Statement-II(d)

(Rupees in lakh)

Sl. No.	Name of State	Release Made During the Period			Total
		1995-96	1996-97	1997-98	
1.	Bihar	303.00	50.00	48.00	401.00
2.	Haryana	138.00	70.00	90.00	298.00
3.	Himachal Pradesh	219.00	150.00	250.00	619.00
4.	Madhya Pradesh	230.00	450.00	694.00	1374.00
5.	Punjab	50.00	40.00	30.00	120.00
6.	Rajasthan	957.00	758.00	747.00	2462.00
7.	Uttar Pradesh	1445.00	1636.00	2000.00	5081.00
8.	West Bengal	101.00	15.00	0.00	116.00
9.	H.Q.		10.00	20.00	30.00
Total		3443.00	3179.00	3879.00	10501.00

Statement-II(e)

(Rupees in lakh)

Sl. No.	State/UT	Amount Released During			Total
		1995-96	1996-97	1997-98	
1	2	3	4	5	6
1.	Andhra Pradesh	—	320.000	700.000	1020.000
2.	Arunachal Pradesh	80.000	—	10.000	90.000
3.	Assam	512.000	—	15.000	527.000

1	2	3	4	5	6
4.	Bihar	—	—	15.000	15.000
5.	Goa	46.000	—	5.000	51.000
6.	Gujarat	—	332.000	7000.000	1032.000
7.	Haryana	55.000	60.000	80.000	195.000
8.	Himachal Pradesh	265.000	60.000	120.000	445.000
9.	Jammu and Kashmir	118.000	—	108.000	226.000
10.	Karnataka	476.000	1095.000	2100.000	3671.000
11.	Kerala	—	700.000	500.000	1200.000
12.	Madhya Pradesh	1977.000	3700.000	1750.000	7427.000
13.	Maharashtra	3290.000	2754.000	2500.000	8544.000
14.	Manipur	75.000	100.000	250.000	425.000
15.	Meghalaya	55.000	—	15.000	70.000
16.	Mizoram	—	—	225.000	225.000
17.	Nagaland	—	18.000	160.000	178.000
18.	Orissa	1580.000	1000.000	1200.000	3780.000
19.	Punjab	—	—	40.000	40.000

1	2	3	4	5	6
20.	Rajasthan	2855.000	3016.000	2850.000	8721.000
21.	Sikkim	10.000	41.000	90.000	141.000
22.	Tamil nadu	420.000	240.000	900.000	1560.000
23.	Tripura	—	4.000	130.000	134.000
24.	Uttar Pradesh	2215.000	1000.00	1.000.000	4215.000
25.	West Bengal	1157.000	—	10.000	1167.000
26.	Dadra and Nagar Haveli	—	—	2.000	2.000
27.	Andaman and Nicobar	50.000	50.000	25.000	125.000
Total		15236.000	14490.000	15500.000	45226.000

Statement-II(f)

(Rupees in lakh)

Sl. No.	State/UT	Amount Released During			Total
		1995-96	1996-97	1997-98	
1	2	3	4	5	6
1.	Andhra Pradesh	8221.720	12065.740	9634.210	29921.670
2.	Arūnachal Pradesh	582.880	471.590	651.300	1705.770
3.	Assam	3186.620	2400.470	2038.380	7625.470
4.	Bihar	8297.840	10999.780	9090.270	28387.890

1	2	3	4	5	6
5.	Goa	128.250	90.330	120.890	339.470
6.	Gujarat	3153.110	3213.830	3850.610	10217.550
7.	Haryana	1411.520	767.800	938.040	3117.360
8.	Himachal Pradesh	212.260	242.500	386.040	840.800
9.	Jammu and Kashmir	680.710	766.690	777.170	2224.570
10.	Karnataka	5766.370	4072.570	4695.630	14534.570
11.	Kerala	2654.580	2061.120	2226.810	6942.510
12.	Madhya Pradesh	12846.520	9929,210	9328.360	32104.090
13.	Maharashtra	7785.500	7281.260	8541.070	23607.830
14.	Manipur	355.710	501.560	235.150	1092.420
15.	Meghalaya	383.470	497.860	323.100	1204.430
16.	Mizoram	286.040	206.070	240.560	732.670
17.	Nagaland	445.230	451.400	208.710	1105.340
18.	Orissa	7058.800	6129.850	6178.520	19367.170
19.	Punjab	401.260	516.810	716.310	1634.380

1	2	3	4	5	6
20.	Rajasthan	3924.240	4020.590	3743.080	11687.910
21.	Sikkim	169.990	81.750	126.920	378.660
22.	Tamil Nadu	5936.320	4517.820	6981.610	17435.750
23.	Tripura	850.000	959.870	779.580	2589.450
24.	Uttar Pradesh	23220.920	20212.390	18884.170	62317.480
25.	West Bengal	4544.130	3577.380	4525.150	12646.660
UNION TERRITORIES					
26.	A & N Islands	0.000	51.940	41.700	93.640
27.	Dadra and Nagar Haveli	7.490	14.990	31.130	53.610
28.	Daman and Diu	13.980	13.980	28.910	56.870
29.	Lakshadweep	4.080	6.990	17.780	28.850
30.	Pondicherry	28.980	50.130	83.520	162.630
Total		102558.520	96174.270	95424.680	294157.470

Note: 1. Total releases includes State share released so far. State release for 1997-98 are provisional.
 2. Releases data is of all works of IRDP including water related item.

Statement-II(g)*Details Showing Releases Made Under Million Wells Scheme During the Period 1995-96 to 1997-98*

(Rupees of lakh)

Sl. No.	State/UT	Amount Released During			
		1995-96	1996-97	1997-98	Total
1	2	3	4	5	6
1.	Andhra Pradesh	4342.130	4342.140	4280.930	12965.200
2.	Arunachal Pradesh	36.280	25.560	28.610	90.450
3.	Assam	1429.410	1312.680	1512.780	4254.870
4.	Bihar	8516.940	5811.980	5836.150	20165.070
5.	Goa	48.160	24.080	13.130	85.370
6.	Gujarat	1593.910	1442.700	1216.180	4252.790
7.	Haryana	382.880	267.010	225.790	875.680
8.	Himachal Pradesh	153.040	112.150	120.430	385.620
9.	Jammu and Kashmir	236.280	294.760	241.180	772.220
10.	Karnataka	2915.550	2635.640	2550.560	8101.750
11.	Kerala	1910.340	880.940	1029.530	3820.810
12.	Madhya Pradesh	5502.110	4296.140	4221.400	14019.650
13.	Maharashtra	4733.530	4128.540	4096.460	12958.530

1	2	3	4	5	6
14.	Manipur	47.060	52.250	33.760	133.070
15.	Meghalaya	52.750	37.680	42.100	132.530
16.	Mizoram	28.160	28.160	28.190	84.510
17.	Nagaland	71.660	61.760	71.660	205.080
18.	Orissa	3522.490	2373.350	3581.610	9477.450
19.	Punjab	0.000	243.840	107.710	351.550
20.	Rajasthan	2285.930	1272.960	1630.980	5189.870
21.	Sikkim	52.160	21.700	26.090	99.950
22.	Tamil Nadu	3925.200	3459.710	3925.230	11310.140
23.	Tripura	111.330	74.210	74.210	259.750
24.	Uttar Pradesh	13706.630	8666.260	9669.410	32042.300
25.	West Bengal	4041.180	3381.560	2170.890	9593.630
UNION TERRITORIES					
26.	A & N Islands	16.560	10.550	0.000	27.110
27.	Dadra and Nagar Haveli	4.160	11.070	5.730	20.960
28.	Daman and Diu	6.760	3.380	0.000	10.140
29.	Lakshadweep	10.600	5.290	5.290	21.180
30.	Pondicherry	10.320	10.320	0.000	20.640
Total		59893.480	45288.370	46745.960	151727.810

Statement-II(h)

(Rupees in lakh)

Sl. No.	State/UT	Amount Released During			Total
		1995-96	1996-97	1997-98	
1	2	3	4	5	6
1.	Andhra Pradesh	63.803	66.722	88.068	218.593
2.	Arunachal Pradesh	10.920	12.000	24.760	47.680
3.	Assam	22.450	23.535	23.763	69.750
4.	Bihar	35.495	31.130	0.000	66.625
5.	Goa	2.550	5.504	1.986	10.019
6.	Gujarat	40.500	41.970	58.866	141.336
7.	Haryana	25.691	25.500	32.592	83.783
8.	Himachal Pradesh	16.612	19.340	17.090	53.042
9.	Jammu and Kashmir	38.939	37.350	46.940	123.229
10.	Karnataka	65.440	67.207	99.377	232.224
11.	Kerala	29.190	32.637	35.647	97.474
12.	Madhya Pradesh	66.730	73.136	83.457	223.323
13.	Maharashtra	74.749	91.810	120.872	287.431
14.	Manipur	4.010	4.786	9.070	17.866
15.	Meghalaya	2.208	5.720	7.432	15.360

1	2	3	4	5	6
16.	Mizoram	3.400	4.289	5.836	13.525
17.	Nagaland	2.110	4.220	2.110	8.440
18.	Orissa	33.760	41.538	50.384	125.682
19.	Punjab	15.060	12.890	17.140	45.090
20.	Rajasthan	100.390	115.870	137.832	354.092
21.	Sikkim	5.720	4.720	4.356	14.796
22.	Tamil Nadu	52.620	53.330	58.344	164.294
23.	Tripura	7.600	8.500	7.620	23.720
24.	Uttar Pradesh	113.344	117.280	151.827	382.453
25.	West Bengal	34.956	45.213	44.115	124.284
UNION TERRITORIES					
26.	A & N Islands	0.000	0.000	0.000	0.000
27.	Dadra and Nagar Haveli	0.000	0.000	0.000	0.000
28.	Daman and Diu	0.000	0.000	0.000	0.000
29.	Delhi	0.000	0.000	0.000	0.000
30.	Lakshadweep	0.000	0.000	0.000	0.000
31.	Pondicherry	0.600	0.100	0.100	0.800
Total		868.846	946.329	1129.563	2944.738

Statement-III

*Details of Physical Achievement in Respect of on-Farm Development Works for 1995-96 to 1997-98
Under CAD Programme*

(Unit: '000 hectare)

Sl.	States/UTs.	Field Channes			Warabandi			Land Levelling		
		1995-96	1996-97	1997-98*	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	0.09	0.03	—	11.04	11.49	5.96	7.41	6.00	3.11
2.	Arunachal Pradesh	0.00	—	—	0.00	—	—	0.00	—	—
3.	Assam	0.74	0.15	0.21	0.00	0.02	0.30	0.00	—	—
4.	Bihar	0.00	—	—	9.00	—	—	0.00	—	—
5.	Goa	0.27	0.10	—	1.50	1.50	0.60	0.01	—	—
6.	Gujarat	22.04	10.53	15.28	7.06	12.43	8.35	0.00	0.05	0.05
7.	Haryana	33.95	35.79	31.03	9.58	2.17	1.50	0.65	0.51	1.79
8.	Himachal Pradesh	0.01	0.55	0.60	0.13	0.25	0.40	0.00	Nil	—
9.	Jammu and Kashmir	3.95	4.52	5.58	28.37	30.92	31.17	2.27	1.91	1.90
10.	Karnataka	13.04	23.75	11.02	9.63	7.49	16.24	0.00	—	4.24
11.	Kerala	17.75	14.39	4.32	3.97	11.15	2.88	0.20	0.08	0.11

1	2	3	4	5	6	7	8	9	10	11
12.	Madhya Pradesh	8.95	1.41	3.56	8.48	—	0.38	0.00	—	—
13.	Maharashtra	39.49	20.88	18.35	4.25	4.87	7.57	0.73	1.45	2.68
14.	Manipur	2.50	2.24	2.80	1.36	0.51	—	1.28	—	—
15.	Meghalaya	0.00	—	—	0.00	—	—	0.00	—	—
16.	Nagaland	0.00	—	—	0.00	—	—	0.00	—	—
17.	Orissa	8.80	18.66	3.46	56.55	—	7.00	3.73	0.16	0.20
18.	Rajasthan	51.83	69.39	22.33	53.86	64.29	—	3.01	0.60	2.13
19.	Tamil Nadu	43.97	41.61	46.61	58.34	60.84	59.73	0.00	—	—
20.	Tripura	0.00	—	—	0.00	—	—	0.00	—	—
21.	Uttar Pradesh	116.55	126.87	62.25	198.45	204.61	112.53	.00	—	—
22.	West Bengal	5.64	5.35	0.82	0.00	—	—	0.00	—	—
23.	Dadra & Nagar Haveli	0.00	—	—	0.00	—	—	0.00	—	—
24.	Daman & Diu	0.00	—	—	0.00	—	—	0.00	—	—
Total		369.54	376.22	228.22	452.57	412.54	254.62	19.29	10.76	16.21

Provisional.